

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)  
NEW DELHI, the 17th January, 1980.  
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NOTIFICATION  
INCOME TAX

No. 3138(F2No.203/7/80-ITA.II): In continuation of this Department's notification No. 1873 dated 16th July, 1977, it is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Medical Research, the prescribed authority for the purposes of clause(ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, read with Rule 6(ii) of the Income-tax Rules, 1962 under the category of "Scientific Research Association" in the field of medical research, subject to the following conditions:-

- 1) That the Foundation will maintain a separate account of the sums received by it for scientific research in the field of medical research.
- ii) That the Foundation will furnish annual returns of its scientific research activities to the council for each year by 31st May, each year at the latest in such form as may be laid down and intimated to them for this purpose.
- iii) That the Foundation will furnish a copy of the annual audited statement of accounts to the council for each year by 31st May each year and in addition send a copy of it to the concerned Income-tax Commissioner.

INSTITUTION

ALL INDIA HEART FOUNDATION, NEW DELHI.

This notification is effective for a period of 3 years from 16.7.79 to 15.7.82.

Sd/-  
( J.P. STARMA )  
DIRECTOR TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation (D.S.&P), New Delhi.
3. Directorate of O&MS (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. Indian Council of Medical Research, Ansari Nagar, New Delhi, with reference to their letter No. 18/12/79-AA.II dated 31.12.79.
5. The President, All India Heart Foundations, Ansari Road, 24, Darya Ganj, New Delhi-110002.
6. Comptroller & Auditor General of India (40 copies).
7. Bulletin Section of D.I. (D.S.&P), New Delhi (5 copies).

AUTHORISED FOR ISSUE

*V.K. Bhat*  
ASST. DIR. IN CHARGE OF INSPECTION  
(I.S.P.)

Sd/-  
( J.P. STARMA )  
DIRECTOR TO THE GOVERNMENT OF INDIA

No. CC/ITA.II/2951/705/ESP/80